



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### ORDERS

1	<a href="#">WP(C)/4754/2022</a>	MAHADEV CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	MR. S CHAUHAN (R-8) GA, ASSAM MR. A R SHOME MR. P MAZUMDER (R-8) N ALAM M. BORUAH (R-8) SC, ASSAM STATE LEGAL SERVICE AUTHORITY
2	<a href="#">WP(C)/4110/2023</a>	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 06/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7251/2017</a>	SILCHANG GPSS LTD. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.B RAHMAN MR.S CHOUDHURY	SC, FCSCA GA, ASSAM MRS. D L DEKA
2	<a href="#">Crl.A./300/2023</a> <u>1 Y 0 M 23 D :</u>	GOBIND SINGHAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN MR A HOSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Monday,6th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**ORDERS**

1	<a href="#">WP(C)/6225/2023</a>	MANABENDRA KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, SEC. EDU.
2	<a href="#">WP(C)/469/2024</a>	CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 06/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
3)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
4)	MR B ACHARYYA	20-04-2024	To	15-06-2024
5)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024
6)	MR. S K SINHA	25-04-2024	To	22-05-2024
7)	MR. M RAHMAN	30-04-2024	To	24-05-2024
8)	MS. D SAIKIA	01-05-2024	To	10-05-2024
9)	MR B PATHAK	03-05-2024	To	25-05-2024
10)	MR S DASGUPTA	06-05-2024	To	30-08-2024
11)	MR A KALITA	06-05-2024	To	06-05-2024
12)	MR D K DAS	20-05-2024	To	10-06-2024
13)	MR D MAHANTA	08-05-2024	To	10-05-2024
14)	MS. S SARMA	06-05-2024	To	16-05-2024
15)	MR. M BISWAS	06-05-2024	To	06-05-2024